

RAJYA SABHA

Saturday, the 3rd October, 1964/the
11th Asvin 1886 (Saka)

The House met at eleven of the
clock, THE DEPUTY CHAIRMAN in the
Chair.

ORAL ANSWERS TO QUESTIONS

अंदमान तथा निकोबार द्वीप समूह के लिए
कालेज

*५६०. श्री भगवत नारायण भार्गव :
क्या शिक्षा मंत्री यह बताने की कृपा करेंगे
कि क्या यह सच है कि अन्दमान तथा निकोबार
द्वीप समूह में कोई कालेज नहीं है; यदि हा,
तो वहाँ कब तक कालेज चालू करने का
विचार है ?

†[COLLEGE FOR ANDAMAN AND NICOBAR ISLANDS

*560. SHRI B. N. BHARGAVA:
Will the Minister of EDUCATION
be pleased to state whether it is a
fact that there is no college in the
Andaman and Nicobar Islands; if so,
by when a college is proposed to be
started there?]

शिक्षा मंत्री (श्री एम० सी० चागला)
जी हा। उम द्वीप समूह में कालेज खोलने
का फिलहाल कोई विचार नहीं है। जब
सेकण्डरी परीक्षा उत्तीर्ण करने वाले विद्यार्थियों की संख्या के आधार पर कालेज खोलना
उचित प्रतीत होगा तब उम पर विचार
किया जा सकेगा।

†[THE MINISTER OF EDUCATION
(SHRI M. C. CHAGLA): Yes, Madam
At present there is no proposal to
open a college in the Islands. Such a

step could be considered when the
number of students passing the
Secondary Examination justifies it.]

श्री भगवत नारायण भार्गव : क्या
मैं यह जान सकता हूँ कि हायर सेकेंड्री
स्कूल्स वहाँ पर इस समय कितने हैं और
सन् १९६४ में कितने विद्यार्थियों ने हायर
सेकेंड्री का इम्तहान पास किया ?

SHRI M. C. CHAGLA: There are
three higher secondary schools in the
Islands, one for girls, one for boys in
Port Blair and one in Car Nicobar.
The output of these schools—about
30 per year—does not at present
justify the opening of a college in
the Islands.

श्री भगवत नारायण भार्गव : जो
लड़के या लड़कियाँ वहाँ से हायर सेकेंड्री
की परीक्षा पास करके कालेज में पढ़ना
चाहे, तो उनके लिए क्या व्यवस्था है ?

श्री एम० सी० चागला : हम उनको
स्कालरशिप देते हैं। सन् १९६१-६२
में ४३ स्कालरशिप दिये गये, सन् १९६२-
६३ में ४३ दिये गये और सन् १९६३-६४
में ४२ दिये गये।

IRREGULARITIES IN THE HINDUSTAN INSECTICIDES LTD., NEW DELHI

*561. SHRI A. D. MANI: Will the
Minister of PETROLEUM AND CHEMICALS
be pleased to state:

(a) whether it is a fact that some
ten Members of Parliament have
brought to the notice of Government
serious irregularities in the working
of the Hindustan Insecticides Limited,
New Delhi; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF PETROLEUM AND
CHEMICALS (SHRI O. V. ALAGESAN):
(a) Yes, Madam.

†[] English translation.

(b) As the matter is still under examination it is not possible to furnish the details at this stage.

SHRI A. D. MANI: Madam, some of the allegations made by M.Ps. relate to the promotion of a number of men, which has undermined confidence. This is a matter of fact and the Minister should be in a position to say whether such promotions have been made in a haphazard manner in the factory.

SHRI O. V. ALAGESAN: Madam, the point that the hon. Member mentions is only one of the points which have been raised by the M.Ps. that visited this factory. They have raised other points also. All these points are under examination by the Board. I may also inform the House that subsequently the Committee on Public Undertakings, paid a visit to the same factory. They have also raised certain points. All these things will be enquired into and duly reported to Parliament.

SHRI FARIDUL HAQ ANSARI: Madam, may I know whether these promotions have been made according to some rules or there are no rules for making these promotions?

SHRI O. V. ALAGESAN: There are certain rules of course and these promotions take place under those rules. But the M.Ps. have pointed out that there are no clear-out rules and policies. That is one of the points that they have raised. So I said that these points along with others are under examination.

SHRI A. D. MANI: Madam, I am not satisfied with the Minister's reply that the matter is under examination. These are certain questions on which information is required. For example, one of the allegations made is that in the Defence Colony for the Managing Director residential accommodation has been secured at Rs. 15,000 a year when he could have very well stayed somewhere in the factory compound. Is that a fact or not?

SHRI O. V. ALAGESAN: That is a fact, Madam. The hon. Member may go on raising one point after another, but we are awaiting the reaction of the management itself with regard to this. The Managing Director was living somewhere near or within the premises of the factory but later on it was found that it would be better to have the office elsewhere and so he moved on there. And the other things will be duly considered and reported.

SHRI G. M. MIR: I would like to know from the hon. Minister when these serious irregularities in the working of the Hindustan Insecticides Limited were brought to the notice of the Government by the Members of Parliament, and what is the reason for such a long delay in finding an answer for this question?

SHRI O. V. ALAGESAN: The hon. Member perhaps said that there has been delay. I said, Madam, that subsequently the Committee on Public Undertakings, also paid a visit to the factory. They have also made some remarks. We are awaiting their report.

SHRI G. M. MIR: When was it brought to the notice of the Government?

SHRI O. V. ALAGESAN: Madam, I do not have the point of time. We are aware that the hon. Members of Parliament paid a visit and they have submitted their report. We have got a copy of the report. We have asked the management to submit their explanation. They have placed it before their Board and further action is also being taken; it will be duly reported to the House.

SHRI V. M. CHORDIA: May I know how long it will take to have full consideration?

SHRI O. V. ALAGESAN: Madam, it should not take long.

THE DEPUTY CHAIRMAN: Not long. How long is not long? (*Interruption*). Next question.

SENIORITY OF ASSISTANTS

*562. SHRI V M CHORDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the seniority of Assistants is not determined strictly from the date of confirmation in Grade IV and that Assistants directly recruited become senior to Assistants promoted from ranks and confirmed much earlier; and

(b) if so, whether Government propose to revise the existing rules regarding seniority?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L N MISHRA): (a) and (b). Seniority in the Assistants' Grade is fixed in accordance with the provisions of Rule 18, II read with the Fourth Schedule of the Central Secretariat Service Rules, 1962, a copy of which is laid on the Table of the House. [See Appendix XLIX, No. 58].

A direct recruit is eligible for confirmation on successful completion of his probation while a promotee can be confirmed from the date of vacancy or the date of his continuous officiation whichever is later.

There is no good ground for revising the rules.

श्री विमलकुमार मन्नालालजी चौरड़िया : क्या श्रीमन्, इस बात की अनुमति नहीं करते कि जो आदमी पहले कनफर्म हो जाता है उससे जो आदमी यू० पी० ए० सी० से बाद में आ करके नियुक्त होता है वह सीनियर हो जाता है ? तो यह जो गलती है या फर्क है, इसको दूर करने में क्या कठिनाई है ?

श्री ललित नारायण मिश्र : यह गलत नहीं है। यह सही है क्योंकि जो यू० पी० एस० सी० के द्वारा डाइरेक्ट रेक्यूटमेंट से आते हैं वे पर्मानेंट बैंकसीज पर आते हैं और जो डिपार्टमेंटल प्रोमोशन से आते हैं उनको जैसे जैसे बैंकसी जाती जाती है वैसे जगह मिलती जाती है। तो इसमें कोई गलत बात नहीं है।

श्री विमलकुमार मन्नालालजी चौरड़िया :

क्या यह बात सही नहीं है कि जो विभागीय कर्मचारी सन् १९५४ या १९५६ में किसी पद पर नियुक्त कर दिया गया और उसी समान पद पर पब्लिक सर्विस कमिशन की मार्फत कोई कर्मचारी सन् १९६१ में आया, तो अभी ऐसी व्यवस्था है कि जो कर्मचारी सन् १९६१ में आया वह सन् १९५६ से उसी पद पर नियुक्त कर्मचारी से सीनियर हो जाता है ? ऐसी स्थिति में इसको ठीक क्यों कहा जाता है ?

श्री ललित नारायण मिश्र : मैं एक बात बता दू कि कनफर्मेशन में सीनियरिटी और तरक्की में कोई रुकावट नहीं होती है। अगर पहले भी कोई कनफर्म हो जाता है तो उससे प्रोमोशन में किसी को कोई नुकसान नहीं होता है। जो सन् १९५४ और १९५६ की बात कही गई है, उसका मुझे पता नहीं है और उसकी सूचना चाहता हूँ।

شری یدیاوے لال کریم دطالب :

کیا میں یہ جان سکتا ہوں کہ ایسے کتنے اسٹیبنت ہیں جو کہ پندرہ اور بیس سال سے اس پد پر ہیں اور ان کو کسی قسم کا پروموشن نہیں دیا گیا ہے۔